

Official Journal of Reportable Supreme Court Decisions

SUBSCRIPTION FORM

I / We wish to subscribe to Supreme Court Reports (SCR)- 2015

Subscriber Name				
Postal address				
of subscriber				
(for delivery of				
SCR-2015) Ci	ity	State	Pin Code	
Address for communication (to be specified, if different from address for delivery)				
Landline Nos.				
Mobile	Fax		E-mail	
No. of annual subscriptions Amount payable in total @ Rs. 4920/-				
of SCR-2015 requisitioned		for one annual subscription of SCR-2015		
Payment details				
Payment mode (Tick mark which ever applicable) Demand Draft / Cheque				
Total amount paid towards subscription				
in figures (also in words)				
Bank's Name		Branch		
D.D./Cheque No.		D.D/ Cheque da	ite	
Signature of subscriber with seal /				
stamp, if any				

The price of one annual subscription of SCR-2015 is Rs.4920/- for 12 Volumes, with each Volume consisting of 4 parts and a Volume index.

For subscribing to SCR-2015, fill-up the said subscription form and send it by post to Mr. Bibhuti Bhushan Bose, Editor, Supreme Court Reports (SCR), Supreme Court of India, New Delhi-110 201 alongwith a Demand Draft/Cheque in favour of "The Controller of Publication, Civil Lines, Delhi-54" @ Rs.4920/- per annual subscription. In addition, a scanned copy of the filled-up subscription form and the cheque/DD be e-mailed to bb.bose@nic.in.